

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Friday, 19th January 2024 at 10.30 a.m. ;**

I

The Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Shri Justice Valmiki Sa Menezes** will take up the matters, as per the board notified separately.

II

Soon after the Division Bench work is over, the **Hon'ble Shri Justice M. S. Sonak** will sit singly and will take up the extant judicial assignment pertaining to Single Bench.

III

Soon after the Division Bench work is over, the **Hon'ble Shri Justice Bharat P. Deshpande** and the **Hon'ble Shri Justice Valmiki Sa Menezes** will take up the extant judicial assignment pertaining to Special Division Bench.

High Court of Bombay at Goa,
Porvorim, Goa

Date :18.01.2024

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)